## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 25/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

Name of the Company:

Danish Zaheer

(Alshubh Aarambh Buildcon Services Pvt Ltd)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS) 1.ESMANISH BUCHASIA PRACTISIUCO PERIODENT SECRETART AIDUNDA COPY156 Panin Zahan FCS 5847

SIGNATURE

## **ORDER**

Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

Appellant filed income tax returns, appellant also filed affidavit.

Heard arguments of Learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI

MEMBER JUDICIAL Dated this the 22nd day of November, 2017. BIKKI RAVEENDRA BABU MEMBER JUDICIAL